

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 92(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


SH.R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE COMPANY: M/s. Satish Pawa & Ors.
Vs
M/s. Index Securities and Research Pvt . Ltd Ors .

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mr. MANSUMYER SINGH, Adv		RESPONDENTS	
2.	Mr. NIMANSHU VIJ, Adv		No. 1 to 9	

I	Virendra Ganda sa Adv		For	
	Rakesh Kumar		Petitioner	
	E.P Sachdeva	} Adv		
	Yuvraj Khanna			

ORDER

For orders, see C.P. No. ~~39~~ (ND)/2016.

Surjit
22.3.2017